

Sl. No.	States/UTs	Total Trained/undergoing training
16.	Jharkhand	47,056
17.	Karnataka	1,10,862
18.	Kerala	41,164
19.	Madhya Pradesh	2,44,237
20.	Maharashtra	1,49,147
21.	Manipur	13,896
22.	Meghalaya	2,929
23.	Mizoram	1,030
24.	Nagaland	2,654
25.	Odisha	89,510
26.	Puducherry	9,633
27.	Punjab	1,32,045
28.	Rajasthan	2,45,283
29.	Sikkim	1,389
30.	Tamil Nadu	2,68,582
31.	Telangana	1,48,054
32.	Tripura	20,816
33.	Uttar Pradesh	4,75,589
34.	Uttarakhand	23,496
35.	West Bengal	1,78,663
TOTAL		30,67,080

Sewage treatment plants

*261. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government is aware that untreated sewage of cities and towns located along major rivers flows directly into them and causes heavy pollution.

(b) whether Government has any plan to set up Sewage Treatment Plants (STPs) at major towns located along major rivers, if so, the details thereof; and

(c) whether any timeline has been fixed to set up STPs?

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI NARENDRA SINGH TOMAR): (a) Yes, Sir.

(b) and (c) Yes, Sir. Government of India has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for basic urban infrastructure developments in 500 Mission cities/towns. Sewerage is one of the admissible components eligible for grant of Central Assistance under it. It consists of (i) Decentralized, networked underground sewerage systems, including augmentation of existing sewerage systems and sewage treatment plants, (ii) rehabilitation of old sewerage system and treatment plant.

Under the Mission, the Central Government approves the State Annual Action Plans (SAAPs) submitted by the States/UTs. Government has already approved 1st and 2nd SAAP and have also considered/approved the third and final SAAP of all 36 States/UTs. The details of sewerage projects proposed by the States/UTs State-wise and year-wise under AMRUT is given in the Statement-I (*See below*). The timeline for the Mission period is upto 2019-20.

Government of India has launched “Namami Gange” Program for the river Ganga and its tributaries. One of the objectives is creation of sewage treatment facility in all towns along the River Ganga and its tributaries with the aim of stopping untreated sewage falling in these rivers. National Mission for Clean Ganga has already approved STP projects for creation of additional 1124 MLD and 4199.42 km of sewer network. In addition, 1091 MLD of sewage treatment capacity is being created through rehabilitation of old STPs. The details of the projects sanctioned is given in the Statement-III (*See below*).

‘Namami Gange’ program has envisaged that in the next 5 years, existing Sewage Treatment Plants (STPs) and Effluent Treatment Plants (ETPs) will be upgraded and new STPs and ETPs will be established.

Government of India is also supplementing the efforts of the State Government in pollution abatement of identified stretches of various rivers (excluding Ganga and its tributaries) through the National River Conservation Program (NRCP) which provides assistance for setting up sewerage network and Sewage treatment plants (STPs) for abatement of pollution in identified river stretches. Under NRCP, sewage treatment capacity of 2446.24 MLD has been created so far. It is estimated that by 2019-20, STPs with 330 MLD treatment capacity will be created. The details are given in the Statement.

Statement-I

*Details of sewerage projects proposed by States in their approved SAAP
under AMRUT*

(₹ in crore)

Sl. No.	Name of State/UT	2015-16	2016-17	3rd and final SAAP
1	2	3	4	5
1.	Andhra Pradesh	0.00	268.49	260.64
2.	Andaman and Nicobar Islands	0.00	0.00	
3.	Arunachal Pradesh	23.00	15.00	
4.	Assam	31.95	0.00	
5.	Bihar	0.00	0.00	37.74
6.	Chandigarh	1.00	0.00	60.00
7.	Chhattisgarh	122.79	320.65	4.00
8.	Dadra and Nagar Haveli	0.00	0.00	
9.	Daman and Diu	4.44	5.75	
10.	Delhi	104.00	150.00	
11.	Goa	7.71	10.50	0
12.	Gujarat	916.07	628.80	1089.50
13.	Haryana	200.00	219.67	
14.	Himachal Pradesh	37.28	20.31	27.07
15.	Jammu and Kashmir	50.50	26.00	38.42
16.	Jharkhand	116.36	130.80	196.94
17.	Karnataka	612.65	727.24	1061.47
18.	Kerala	171.79	216.65	
19.	Lakshadweep	0.00	0.00	
20.	Madhya Pradesh	925.65	1207.79	1578.81
21.	Maharashtra	223.10	963.52	2529.00
22.	Manipur	0.00	0.00	
23.	Meghalaya	22.22	26.00	
24.	Mizoram	4.06	3.67	6.00
25.	Nagaland	2.50	0.00	

1	2	3	4	5
26.	Odisha	52.86	20.55	84.40
27.	Puducherry	6.00	4.50	
28.	Punjab	296.50	613.60	
29.	Rajasthan	555.00	786.25	766.50
30.	Sikkim	0.00	0.00	
31.	Tamil Nadu	33.71	1974.42	3287.29
32.	Telangana	18.34	40.00	
33.	Tripura	2.50	5.00	
34.	Uttar Pradesh	1697.62	1795.00	2149.46
35.	Uttarakhand	39.36	97.4	88.98
36.	West Bengal	0.00	297.60	
TOTAL		6278.96	10576.00	13266.22

Statement-II*Projects sanctioned under NMCG till July 2017***Projects Sanctioned till July 2017**

Sl. No.	States	No of Projects	Sanction Cost (₹ in crore)	STP Capacity to be created (MLD)	Creation of STP capacity through rehabilitation of Old STP	Sewer Network to be laid (in km)
1	2	3	4	5	6	7
1.	Uttarakhand	10	129.56	23.90		106.72
		20	881.16	131.55		40.74
2.	Uttar Pradesh	14	2228.73	335.90		1255.68
		9	1677.98	156		462.63
3.	Bihar	9	1266.39	198	24	948.55
		7	1185.09	62	25	331.06
4.	Jharkhand	1	99.36	12	0	55
		1	50.23	3.5		34.21

1	2	3	4	5	6	7
5.	West Bengal	6	1148.12	92.53	17	838.05
		0	0	0	0	0
6.	Haryana	2	217.87	70	75	40.97
		0	0	0	0	0
7.	Delhi	1	1473.58	0	950	35.58
		1	344.81	94	0	90

Statement-III*Physical targets under National River Conservation Plan (NRCP)*

Sl. No.	State	STP Capacity to be created (MLD)	
2017-18			
1.	Kerala	4.50	Pamba (4.50 MLD)
2.	Punjab	15.00	Khanauri (4.00 MLD) Moonak (3.00 MLD) Patran (4.00 MLD) Lehragaga (4.00 MLD)
3.	Odisha	2.00	Talcher (2.00 MLD)
4.	Sikkim	6.29	Gangtok
5.	Nagaland	25.43	Dimapur
TOTAL		53.22	
2018-19			
1.	Gujarat	187.00	Ahmedabad (187.00 MLD) V
TOTAL		187.00	
2019-20			
1.	Maharashtra	90.00	Pune (90 MLD)
TOTAL		90.00	